

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.107
CA-182/2020
IN
IB-1411(ND)/2018

IN THE MATTER OF:

M/s. AS Technosoft Pvt. Ltd.

...OPERATIONAL CREDITOR

Vs.

M/s. Indianroots Shopping Ltd.

...RESPONDENT

SECTION

U/S 9 of IBC, 2016

Order delivered on 08.06.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Ms. Prachi Johri, Adv, Mr. Vatsalya Kumar, Adv,
Mr. Ashok Garg, RP and MR. D.V. Gupta, team
member of RP

For the Respondent

:Mr. Saurabh Kalia and Mr. Aaryan Sharma, Advocates

For the ETO

:Mr. Hemant Gupta, Adv. With Mr. Alok Sharma, Adv.

For the IT Department

:Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Parth
Semwal, Jr. Standing Counsel.

ORDER

CA-182/2020:-

Heard the arguments advanced by the counsels for both the sides.
Order in this matter is reserved. Counsels are directed to file their written
arguments not exceeding three pages within 10 days and matter is posted
to 01.07.2021.

-SD-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-

(P.S.N PRASAD)
MEMBER (JUDICIAL)